

**Central Administrative Tribunal
Principal Bench**

**RA No.272/2016
TA No.18/2012**

New Delhi, this the 10th day of December, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Umesh Sachdeva
S/o Late L. D. Sachdeva
Presently working Engineer-in-Chief,
South Delhi Municipal Corporation
Aged about 57 years,
R/o B-147/2, East of Kailash,
New Delhi 110 065. Applicant.

(By Advocate : Shri Nilansh Gaur)

Vs.

1. M.C.D. (East Zone)
Through its Commissioner
Patparganj Industrial Area
Delhi 110 092.
2. M.C.D. (North Zone)
Through its Commissioner
4th Floor, Dr. SPM Civic Centre
JLN Marg,
New Delhi 110 002.
3. M.C.D. (South Zone)
Through its Commissioner
9th Floor, Dr. SPM Civic Centre
JLN Marg,
New Delhi 110 002.
4. Union Public Service Commission
Through Secretary
Dholpur House, Shahjahan Road,
New Delhi.

5. Govt. of NCT
Through its Chief Secretary
Players Building, ITO, Delhi.
 6. Anil Prakash
 7. Vijay Prakash,
S/o Shri Jagbir Singh
 8. Kumar Pal Singh
S/o Sh. Om Prakash
 9. Devender Kumar
S/o Sh. Ganeshi Lal
 10. Ram Prakesh
S/o Lakhpat Singh
 11. Suresh Chandra
S/o Mangal Singh
 12. Prem Chand Meena
S/o Ram Sahay Meena

... Respondents.

(Respondents No.6 to 12 are represented by Commissioner North MCD and to be served through Standing Counsel North MCD)

(By Advocate : Mrs. Priyanka Bhardwaj)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant submits that he has been instructed to withdraw the RA in view of filing of OA No.4029/2016. Permission is accorded and this RA is dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/